

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO. 75/2021 (WZ)

The Cliff Garden Condominium B & C & Ors. ---- Applicants

Vs.

Gram Panchayat Maan & Ors. ---- Respondents

Joint Committee Report in compliance of the Order passed by Hon'ble NGT on 10/03/2022

The applicant has filed this application against Respondent No. 01 Gram Panchayat Maan, Tal. Mulshi, Dist. Pune, against illegal dumping of raw and unsegregated garbage and raw untreated sewage waste along the boundary of the applicant's Society i.e. on the hills on the South side of the said project and thereby violation of the Solid Waste Management Rules, 2016.

Hon'ble NGT vide Order dated 10/03/2022 has constituted a Joint Committee of the Secretary, Rural Development; Director, Panchayat; Director, Environment; MPCB and the Collector, Pune and directed Joint Committee to submit the factual and action taken report.

In compliance of the NGT Order; a joint committee of following members visited the site on 07/10/2022 :-

1.	Shri. Sanjay Dhamal, Assistant Block Development officer, Panchyat Samiti Mulshi, Zilla Prishad on behalf of Project Director, Jal Jeevan Mission, Pune (deputed as representative	Representative of the Secretary, Rural Development
----	--	--

	of Rural Development Secretary, Government of Maharashtra (GOM)	
2.	Shri. Madan H Shelar, Village Development Officer, Maan Grampanchayat, Tal. Mulshi, Dist. Pune	Representative of Director, Panchayat
3.	Shri. Sanjay Sandanshiv, Under Secretary, Environment Dept., Government of Maharashtra (GoM)	Representative of Director, Environment
4.	Shri. Shankar Waghmare, Regional Officer, M.P.C.B Pune	Regional Officer, MPCB Pune
5.	Shri. Shrikant Misal, Nayab Tehsildar, Mulshi.	Representative of The Collector, Pune

The pointwise observations of the joint committee is as below:-

Sr. No.	Grievances of the Applicant	Joint Committee Observations
1.	Raw unsegregated, untreated and unprocessed garbage from all companies, residential complexes, villages is being illegally dumped every day.	The Village Maan, Tal. Mulshi, Dist. Pune generates 20.0 to 25.0 MT/Day as Municipal Solid Waste as reported by local body. The said Grampanchayat has dumped the MSW generated at S. No.262 since last 25 to 30 years. This land belongs to Government of

2.	<p>The illegal dumping is most probably on "Forest" land. Big trees have been cut and garbage is being dumped on this land. An illegal road has been made through probably the "Forest" land which is used by the tractors / trucks for dumping garbage.</p>	<p>Maharashtra- Gayran (grazing land) as reported by Grampanchayat Maan vide letter dated 13/10/2022. The said location is 200 mtrs away (aerial distance) from the Cliff Garden condominium residential society. Presently about 2000 tonnes of MSW found dumped at the site.</p> <p>The maan Grampanchayat has stopped the dumping of MSW at above locations and given for reprocessing and disposal of MSW generated within their area to M/s ABHAY BIO CNG PVT, LTD., S.No-300/1,Vill. Maan, Tal. Mulshi, Dist. Pune. Since October 2022. The committee visited the said MSW reprocessing plant and during the visit same was found in operation. This facility consists segregation ramp for Dry Solid waste, Bailing Machine for dry waste, and composing. Further the facility representative informed that the Wet Waste is being sent to Vill. Lavale, Tal. Mulshi Dist. Pune for wind rows composting. As no composting facility at S.No 300/1, Vill. Maan, Tal. Mulshi Dist. Pune.</p>
----	--	---

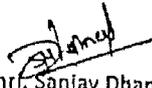
		The committee observed that the said plant was not operated properly i.e as there is no proper collection, storage arrangement and no composting at site.
3.	Raw sludge from Sewage Treatment Plants (STPs) is also being dumped along with garbage.	The Maan Grampanchayat has provided full fledged Sewage Treatment Plant Based on SBR technology having treatment capacity of 2.0 MLD. During the visit STP was found in operation. Treated sewage is being disposed in nearby natural drainage after disinfection. The Sludge generated is used as manure. The Board has granted Consent to Establish on 20/01/2017 subsequently applied for Consent to Operate. No raw STP sludge was observed at dumping site. STP Photographs are attached herewith as Annexure-I
4.	There is a huge unbearable stench in the entire area.	Presently Grampanchayat has stopped the dumping of MSW at site in question. During visit of Joint Committee no abnormal smell observed. However, during rainy season if dumping continued then

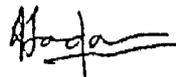
		possibility of smell nuisance can not be ruled out.
5.	The garbage is rotting and spoiling the entire environment.	The Maan Grampanchayat has prepared the DPR to dispose off the previously dumped MSW at S. No. 262
6.	There are lot of mosquitoes, stray rabid dogs, stray pigs, rats, etc. in and around the garbage dump.	and submitted for technical approval to Maharashtra Jeevan Pradhikaran (MJP) on 06/09/2022, as reported by local body.
11.	During monsoon, the rain water from the hills gets mixed with the rotting garbage and then flows onto the roads and into wells and farm lands. This contaminated water is also a huge health risk.	During the visit there was no well found near by vicinity however during the rainy season leachates may generates.
12.	Respondent No. 2 & 8 have failed to discharge their statutory duties with respect to handling of the MSW Rules.	M. P. C. Board has communicated to Grampanchayt Maan to stop un-scientific disposal of Municipal Solid Waste generated from their area vide letter dated 12/11/2021,21/04/2022,05/082022. Subsequently hearing was extended to Maan Grampanchayat by Regional

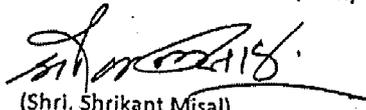
		<p>Officer, M.P.C.B Pune on 06/10/2022 and conditional directions are issued on 19/10/2022 and the same are attached as Annexure-II. The Maan Grampanchayat vide their letter dated 13/10/2022 and 09/11/022 informed that they have stopped the dumping of MSW at site in question and prepared DPR for scientific disposal of previously dumped MSW. The DPR have been submitted to MJP vide their letter dated 06/09/2022 for technical sanction thereafter the previously dumped MSW will be disposed off 100 %. The copies of reply submitted by Grampanchayat and translation copy are attached as Annexure-III.</p>
--	--	--

Conclusions and Recommendations:-

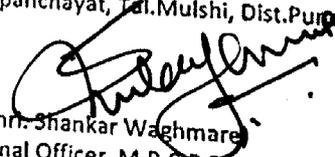
- 1) By considering the above the Maan Grampanchayat has dumped about 2000 MT of MSW unscientifically at S. No.262 since last 25 to 30 years
- 2) The Grampanchayat Maan shall take the follow up with MJP for technical approval for scientific disposal of accumulated MSW waste. Accordingly they shall submit the time bound program for the disposal of the accumulated MSW, Till that time they shall take necessary precautions so as to avoid burning of MSW and minimization of leachate generation.
- 3) The Maan Grampanchayat shall ensure that the MSW generated within their area shall be disposed of scientifically.
- 4) The Maan Grampanchayat shall continue the operation of Sewage Treatment Plant and the sludge generated shall be disposed off scientifically.


(Shri. Sanjay Dhamal)
Assistant Block Development officer,
Panchayat Samiti Mulshi, Zilla Prishad


(Shri. Sanjay Sandanshiv)
Under Secretary, Environment Dept.,
Government of Maharashtra (GoM)


(Shri. Shrikant Misal)
Nayab Tehsildar, Mulshi.


(Shri. Madan H Shelar)
Village Development Officer, Maan
Grampanchayat, Tal. Mulshi, Dist. Pune


(Shri. Shankar Waghmare)
Regional Officer, M.P.C.B Pune

Date- 16/11/2022





MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE

Phone No. 020-25811694
Fax No. 020-25811701
e-mail : ropune@mpcb.gov.in
visit us : www.mpcb.gov.in



"Your Service is our Duty"

Jog Centre, 3rd Floor,
Wakdewadi,
Old-Pune Mumbai Road,
Pune- 411003

Annexure - II

MPCB/ ROP-Directions/ 221090001

Date: 19/10/2022

To,
Sarpanch / Village Development Officer,
Maan Grampanchayat,
Tal. Mulshi, Dist. Pune.

Sub: Conditional Directions under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 read with the Solid Waste Management Rules, 2016.

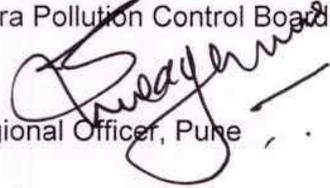
Ref : 1) Board's issued letters on 12/11/2021, 21/04/2022 & 05/08/2022
2) Personal hearing extended on 06/10/2022.

With reference to above the personal hearing extended on 06/10/2022. Considering your reply and submissions during the hearing and Sub Regional Officer Pune-II report, you are hereby directed to strictly comply with the following Directions,

1. The Grampanchayat Authority shall reply to all the letters issued by the Board.
2. The Grampanchayat Authority shall not dump the solid waste behind the housing societies of M/s. TCG Cliff Garden and M/s. Megapolish – Symphony and nearby societies / human habitation.
3. The Grampanchayat Authority shall identify the sites for solid waste processing within 03 months period and shall take necessarily follow up to the District Administration for the approval of the Site.
4. The Grampanchayat Authority shall take necessary precaution to segregate the solid waste at source and shall dispose the same scientifically.
5. The Grampanchayat Authority shall lift the dumped Solid Waste behind the housing societies of M/s. TCG Cliff Garden and M/s. Megapolish – Symphony within 02 months after obtaining permission from Z.P. (Tender Process).
6. The Grampanchayat Authority shall comply with the Solid Waste Management Rules, 2016 and further amendments.

You shall submit action taken report on above directions within 15 days. In case you fail to comply with the above directions the Board will have no option than to issue appropriate directions as deem fit under provisions of the Water (P. & C. P.) Act, 1974 and the Air (P. & C. P.) Act, 1981, which may please be noted.

For and on behalf of
Maharashtra Pollution Control Board


Regional Officer, Pune

Copy submitted to:-

1. Joint Director (WPC), MPCB, Mumbai
2. Law Officer, MPCB, Mumbai.

Copy to :-

- The Sub-Regional Officer, M.P.C. Board, Pune-II : For follow up action.

ग्रामपंचायत माण

ता. मुळशी, जि. पुणे - ४११ ०५७.

आय.एस.ओ. ९००१:२०१५ प्रमाणपत्र प्राप्त संस्था

www.grampanchayatmaan.com, www.grampanchayatmaan.org

✉: grampanchayatmaan@gmail.com

श्री. मदन हरिभाऊ शेलार

ग्रामविकास अधिकारी

✉ dev-officer@grampanchayatmaan.org

श्री. शशिकांत प्रकाश धुमाळ

उपसरपंच

✉ dhumalshashikant24@gmail.com

सौ. अर्चना सचिन आढाव

सरपंच

✉ archana.aadhav2021@gmail.com

22/07-FTS-0093

प्रति,

मा. उपप्रादेशिक अधिकारी साो,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ
२ रा मजला, जोग सेंटर वाकडेवाडी
पुणे ०२



जा.क्र. ६१/२०२२
दि. १३/१०/२०२२

विषय :- मे. टीसीजी क्लिफ गार्डन व मेगापोलीस सिंफोनी, को-ऑप हॉ. सोसायटी लि.
माण-हिंजवडी फेज ३ यांची नागरी घनकचरा टाकल्यामुळे परिसरात प्रदुषण होत
असल्याबाबतची तक्रार बाबत.

- संदर्भ :- १. आपणाकडील पत्र जाक्र.उप्राका-२/२१०९१३-FTS-००२५ दि.१३/०९/२०२१
२. आपणाकडील पत्र जाक्र.उप्राका-२/२११११२-FTS-००६७ दि.१२/११/२०२१
३. आपणाकडील पत्र जाक्र.उप्राका-२/२२०८०५-FTS-०११० दि.०५/०८/२०२२
४. आपल्या कार्यालयात दि. ०६/१०/२०२२ रोजी व्हिडीओ कॉन्फरन्स द्वारे झालेली
चर्चेनुसार.

महोदय,

वरील संदर्भिय विषयास अनुसरून आपणास विनंती पुर्वक सविनय सादर करण्यात येतो की, मौजे
माण हे जागतीक नकाशावरील आयटी पार्क मधिल गाव आहे त्यामुळे गावची लोकसंख्या दिवसेंदिवस वाढत
आहे तसेच ग्रामपंचायत माणच्या हद्दीत मोठ-मोठे गृहप्रकल्प उभे राहत आहेत. त्यामुळे दैनंदिन निर्माण
होणाऱ्या कचऱ्याचे प्रमाण वाढत आहे.

१. ग्रामपंचायत माण घनकचरा व्यवस्थापन प्रकल्प उभारणेबाबत प्रयत्नशिल असून जागेअभावी
ग्रामपंचायत कायमस्वरूपीचा घनकचरा प्रकल्प उभारू शकली नाही. घनकचरा व्यवस्थापन प्रकल्पासाठी जागा
मिळणेबाबत मा. जिल्हाधिकारी साो, पीएमआरडीए, एमपीसीबी, एमआयडीसी, वन विभाग, मा. मु.का.अ.
साो, मा. तहसीलदार साो, मा. गविअ साो यांच्याकडे जागा मागणीसाठी सन २०१८ पासून आजपर्यंत
ग्रामपंचायतीने वारंवार पत्र व्यवहार केलेला आहे, परंतु ग्रामपंचायतला अद्याप जागा मिळालेली नाही.

२. माण गावची लोकसंख्या एमआयडीसी येण्यापुर्वी ४४८१ ऐवढी होती, त्यामुळे दैनंदिन निर्माण
होणाऱ्या कचऱ्याचे प्रमाणही अंदाजे ५०० किलो इतके कमी होते. त्यामुळे माण येथिल गायरान कुरण सर्व्हे
नं २५२ ही सरकारी जागा असल्याने २५ ते ३० वर्षांपासून डोंगराच्या कडेला मोकळ्या जागेत नागरीक
कचरा टाकत होते. सन २००८/९ नंतर एमआयडीसी व गृहप्रकल्पाचे बांधकाम झाल्यानंतर माण गावची
लोकसंख्या मोठ्या प्रमाणात वाढलेली आहे. ग्रामपंचायत माण हद्दीत फेज २ व ३ येथे १०० च्या पुढे
असून १० ते १५ हजार सदनिका आजअखेर पुर्ण झालेल्या आहेत. त्याठिकाणी दररोज निर्माण
होणाऱ्या कचऱ्यासाठी एमआयडीसी मार्फत कोणत्याही प्रकारचा घनकचरा व्यवस्थापनाचा प्रकल्प उभारलेला
नाही. त्यामुळे त्या ठिकाणचा निर्माण होणारा कचरा खाजगी टेकेदारामार्फत रात्री-अपरात्री डंपिंग ग्राउंडवर
टाकला जात असून, त्यामुळे त्या ठिकाणी कचऱ्याचे मोठे ढिग साचलेले आहेत. परंतु डंपिंग ग्राउंड पासून
सादर टीसीजी व सिंफोनी हे गृहप्रकल्प अंदाजे ७०० मिटर अंतरावर आहे. त्याबाबत डंपिंग ग्राउंड येथिल

16/10/2022

LP.T.08

सदर टीसीजी व सिंफोनी हे गृहप्रकल्प अंदाजे ७०० मिटर अंतरावर आहे. त्याबाबत डंपिंग ग्राउंड येथिल कचऱ्याची प्रत्यक्ष स्थळपाहणी दि. ०७/१०/२०२२ रोजी आपल्या कार्यालयामार्फत करण्यात आलेली आहे.

३. ग्रामपंचायत मार्फत एमआयडीसीकडे घनकचरा व्यवस्थापन प्रकल्पासाठी जागा मागणी केली असता दि. १४/०३/२०२२ रोजी एमआयडीसी ने घनकचरा व सांडपाणी प्रकल्प स्वतः करणार असल्याबाबत ग्रामपंचायतला लेखी कळविले आहे.

४. मा. मुख्य कार्यकारी अधिकारी साे यांच्या सुचनेनुसार/प्रयत्नामुळे एमआयडीसीच्या मालकीची ५ एकर जागा सन २०२० मध्ये घनकचरा व्यवस्थापन प्रकल्पा करीता देण्याचे कबुल केले होते, परंतु आजपर्यंत एमआयडीसीने जागा उपलब्ध करून दिलेली नाही त्यामुळे घनकचरा संदर्भात डंपिंग ग्राउंडची समस्या निर्माण झालेली आहे. एमआयडीसी हद्दीतील कंपनी व गृहप्रकल्प यांना घनकचऱ्याची योग्य पद्धतीने विल्हेवाट लावणेसंदर्भात नोटीस/पत्रव्यवहार केलेला आहे.

५. घनकचरा व्यावस्थापन प्रकल्प गावा व्हावा म्हणुन मा. मुकाअसो जि.प. पुणे यांच्या परवानगीने माण येथिल सर्व्हे नं ३००/१ मध्ये घनकचरा प्रकल्प माहे मार्च २०२१ मध्ये सुरु केला होता, परंतु सदर प्रकल्पाकडे जाणारा रस्ता स्थानिक शेतकऱ्यांनी बंद केल्याने सदर प्रकल्प मध्यंतरी कालावधीत बंद झाला होता. त्या कालावधीत माहे एप्रिल २०२२ पासुन गावातील दैनंदिन निर्माण होणारा कचरा सुस येथिल खाजगी प्रकल्पात प्रक्रिया करण्यासाठी नेला जात होता. माहे ऑक्टोबर २०२२ पासुन सर्व्हे नं ३००/१ मधिल घनकचरा प्रकल्पाच्या रस्त्याची अडचण दुर झाल्याने, सदरचा प्रकल्प सुरळीत सुरु झाला असुन, त्यामुळे गावात निर्माण होणाऱ्या कचऱ्याची योग्य पद्धतीने विल्हेवाट लावण्याची प्रक्रिया सुरु झाली आहे.

६. तसेच जुन्या डंपिंग ग्राउंडवरील कचरा उचलुन प्रक्रिया करणे कामाचा डीपीआर तयार करण्यात आला असुन, सदर कामाचे अंदाजपत्रकास ग्रामपंचायतने प्रशासकिय मान्यता देउन सदर अंदाजपत्रक तांत्रिक मान्यतेसाठी एमजीपी विभागाकडे सादर केले आहे. सदर अंदाजपत्रकास तांत्रिक मान्यता प्राप्त झाल्यानंतर ई-निविदा प्रक्रिया करुन व ठेकेदार नेमणुक करुन सदरच्या कचऱ्याची विल्हेवाट १०० टक्के लावण्याचा प्रयत्न करत आहे.

वरील प्रमाणे ग्रामपंचायत हद्दीतील घनकच-याची योग्य पद्धतीने विल्हेवाट लावण्याकरता प्रयत्न केले आहेत. ग्रामपंचायतला घनकचरा व्यवस्थापन करीता सरकारी जागा किंवा ग्रामपंचायतीच्या मालकीची जागा उपलब्ध झाल्यानंतर योग्य पद्धतीने घनकच-याची विल्हेवाट लावण्याकरीता स्वतःच्या मालकीचा प्रकल्प उभारण्याचा प्रयत्न करीत आहे.

पुढिल योग्य त्या कार्यवाहीसाठी माहिती सादर केली असे.

कळावे,

आपले विश्वासु


ग्रामविकास अधिकारी 
ग्रामपंचायत माण
ता.मुळशी, जि.पुणे.

सोबत :- घनकचरा व्यवस्थापनबाबत ग्रामपंचायत माण करत असलेली कार्यवाही.



गामपंचायत 183वत माण



ता. मुळशी, जि. पुणे - ४११ ०५७.

आय.एस.ओ. १००१:२०१५ प्रमाणपत्र प्राप्त संस्था

www.grampanchayatmaan.com, www.grampanchayatmaan.org

✉: grampanchayatmaan@gmail.com

श्री. मदन हरिभाऊ शेलार

ग्रामविकास अधिकारी

✉ dev-officer@grampanchayatmaan.org

श्री. शशिकांत प्रकाश धुमाळ

उपसरपंच

✉ dhumalshashikan24@gmail.com

सौ. अर्चना सचिन आढाव

सरपंच

✉ archana.aadhav2021@gmail.com

प्रति,

मा. उपप्रादेशिक अधिकारी सो,
महाराष्ट्र प्रदुषण नियंत्रण मंडळ
२ रा मजला, जोग सेंटर वाकडेवाडी
पुणे ०२



जा.क्र. ६४/२०२२

दि. ०९/११/२०२२

विषय :- मे. टीसीजी क्लिफ गार्डन व मेगापोलीस सिंफोनी, को-ऑप हॉ. सोसायटी लि.
माण-हिंजवडी फेज ३ यांची नागरी घनकचरा टाकल्यामुळे परिसरात प्रदुषण होत
असल्याबाबतची तक्रार बाबत.

- संदर्भ :- १. आपणाकडील पत्र जाक्र.उप्राका-२/२१०९१३-FTS-००२५ दि.१३/०९/२०२१
२. आपणाकडील पत्र जाक्र.उप्राका-२/२११११२-FTS-००६७ दि.१२/११/२०२१
३. आपणाकडील पत्र जाक्र.उप्राका-२/२२०८०५-FTS-०११० दि.०५/०८/२०२२
४. आपल्या कार्यालयात दि. ०६/१०/२०२२ रोजी व्हिडीओ कॉन्फरन्स द्वारे झालेली
चर्चेनुसार.
५. ग्रामपंचायत माण पत्र जा.क्र ६१/२०२२ दि. १३/१०/२०२२

महोदय,

वरील संदर्भिय विषयास अनुसरून आपणास विनंती पुर्वक सविनय सादर करण्यात येतो की, मौजे माण हे जागतीक नकाशावरील आयटी पार्क मधिल गाव आहे त्यामुळे गावची लोकसंख्या दिवसेंदिवस वाढत आहे तसेच ग्रामपंचायत माणच्या हद्दीत मोठ-मोठे गृहप्रकल्प उभे राहत आहेत. त्यामुळे दैनंदिन निर्माण होणाऱ्या कचऱ्याचे प्रमाण वाढत आहे.

१. माण गावची लोकसंख्या एमआयडीसी येण्यापुर्वी ४४८१ ऐवढी होती, त्यामुळे दैनंदिन निर्माण होणाऱ्या कचऱ्याचे प्रमाणही अंदाजे ५०० किलो इतके कमी होते.

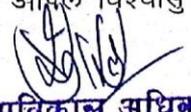
२. सन २००८/९ नंतर एमअयडीसी व गृहप्रकल्पाचे बांधकाम झाल्यानंतर माण गावची लोकसंख्या मोठ्या प्रमाणात वाढलेली आहे. सध्या माण गावची लोकसंख्या ४६९८५ इतकी आहे. तसेच ग्रामपंचायत माण हद्दीत फेज २ व ३ येथे १०० च्या पुढे कंपन्या असून १० ते १५ हजार सदनिका आजअखेर पुर्ण झालेल्या आहेत. त्यामुळे दैनंदिन निर्माण होणाऱ्या कच-याचे प्रमाण अंदाजे २० ते २५ टन ऐवढे झालेले आहे.

३. तसेच जुन्या डंपिंग ग्राउंडवरील कचरा उचलून प्रक्रिया करणे कामाचा डीपीआर तयार करण्यात आला असून, सदर कामाचे अंदाजपत्रकास ग्रामपंचायतने दि. ०६/०९/२०२२ रोजी प्रशासकिय मान्यता देउन सदर अंदाजपत्रक तांत्रिक मान्यतेसाठी एमजीपी विभागाकडे सादर केले आहे. सदर अंदाजपत्रकास तांत्रिक मान्यता प्राप्त झाल्यानंतर ई-निविदा प्रक्रिया करून व ठेकेदार नेमणुक करून सदरच्या कचऱ्याची विल्हेवाट १०० टक्के लावण्याचा प्रयत्न करत आहोत. हि नम्र विनंती.

पुढिल योग्य त्या कार्यवाहीसाठी माहिती सादर केली असे.

कळावे,

आमले विश्वासु


ग्रामविकास अधिकारी
ग्रामपंचायत माण,
ता.मुळशी, जि.पुणे.

Translation of reply submitted by Grampanchayat MaanTal.Mulshi, Dist. Pune vide letter dated 13/10/2022 and 09/11/2022

- 1) Grampanchayat Maan is in process for installation of Municipal Solid Waste Treatment and Disposal Project and continuously following up with the authorities for allotment of land for the same since year 2018
- 2) Population of Maan Grampanchayat before establishment of MIDC was 4481 and daily MSW generation was in the tune of 500 Kg. Hence since 25 to 30 years MSW was being disposed on Government owned Gayran land vide S.No-262. After year 2008-09 due to establishment of MIDC and residential societies population has been increased. In area of Maan Grampanchayat in IT park Phase-II & III there are more than 100 industries and 10 to 15 thousand residential flats. And present population of Maan Grampanchayat is around 46,985 and daily generation of MSW is about 20-25 MT. MIDC has not installed any MSW treatment and disposal plant for increased daily waste generation. Hence MSW is being disposed illegally through private vendors on dumping ground thus leading to deposition of huge quantity of MSW. The applicant society is located at about 700 mtrs distance from dumping ground. The said site was inspected by your office on 07/10/2022.
- 3) This Grampanchayat requested to MIDC to allocate land for MSW treatment plant and on 14/03/2022 MIDC informed that MIDC will install MSW treatment plant and Sewage Treatment Plant.
- 4) In yea 2020 MIDC agreed to allocate 5.0 acres of land for installation of MSW treatment plant as instructed by Chief Executive Officer of MIDC but same not yet allocated, thus leading to problem of dumping ground
- 5) Grampanchyat Maan has given notices to industries and residential projects in MIDC area about scientific disposal of MSW generated by them. MSW treatment plant was installed on S.No.300/1 in March 2021 but due to farmers' opposition said plant was closed down and since April 2022 daily generated MSW was sent to private treatment plant located at Vill. sus. As road access issue has been resolved for site located at S.No-300/1 Vill.Maan , since October -2022 the plant operations have been resolved and MSW is being treated at this plant.
- 6) DPR for lifting and treatment of the old dumped MSW at dump site has been prepared and sent to MJP for technical approval on 06/09/2022.